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For Tribunal
Date: 12-8-94
Applicant in person / by none
Advocate / Respondent by N.K. Srinivasan
Council. for ward of line
The matter adjourned to 26-8-1994
for final hearing.

[Signature]
Dy. Registrar

For Tribunal
Date: 26-8-94
Applicant in person / by none
Advocate / Respondent by N.K. Srinivasan
Council. Due to disturbances in By
The matter adjourned to 23-9-94 City
for final hearing
[Signature]
Dy. Registrar

Dated: 23-9-94

Shri A. Ansari, Counsel
for the applicant. Shri N.K.
Srinivasan, Counsel for the
respondents.

Applicant desires to
withdraw the application. Permission
granted. In the circumstances
OA is dismissed as withdrawn.

V E / V
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30/9

dt. 23/09/94
Order/Judgment (deposited)
to Appellate Court (S)
30/9/94

[Signature]
4/10/94

[Signature]
(B.S. Hegde)
M(I)